

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(CAA)-86(PB)/2017

IN THE MATTER OF:

Anuroop Builders & Developers Pvt.Ltd. APPLICANT / PETITIONER
With
Dome Builders & Developers Pvt. Ltd. RESPONDENT

SECTION:
Under Section 230-232

Order delivered on 06.10.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Ravi Basi, Advocate
Mr. Sheel Kumar, Advocate

For the OL :- Mr. Prabhansu Gupta, Proxy Counsel
Mr. C. Balooni, company Prosecutor,

ORDER

CA. No. 295(PB)/2017

Order is Reserved by CA

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)